

[English]

Cattle Breed

2132. SHRI RAGHUVANSH PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether many indigenous breeds of cattle have become extinct or fast declining threatening their existence;

(b) if so, whether any study has been conducted in this regard;

(c) if so, the details thereof; and

(d) the corrective measures being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) According to the information available with the Indian Council of Agricultural Research (ICAR), Vechur (Kerala) and Punganur (Andhra Pradesh) cattle breeds have declined in population and are threatened as well as the Sahiwal and Red Sindhi breeds, major native tracts of which are not in India.

(b) and (c) Studies have been conducted by State Agricultural Universities in Kerala and Andhra Pradesh with respect to the Vechur and Punganur breeds of cattle.

(d) The ICAR has plans to cryopreserve semen/embryos of threatened cattle breeds through the National Bureau of Animal Genetic Resources etc.

Under Centrally Sponsored Schemes, assistance is provided to State Governments towards setting up/strengthening farms of indigenous breeds.

[Translation]

Policy on Livestock

2133. SHRI JAYSINHJI CHAUHAN : Will the PRIME MINISTER be pleased to state:

(a) whether number of livestock is declining in the country during the last five years;

(b) if so, details thereof for the last two years alongwith the reasons therefor, State-wise;

(c) whether the Government have formulated or propose to formulate any concrete work plan/policy for the development of livestock; and

(d) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The inter-censal trend upto the last quinquennial livestock

census of 1992, does not show any decline in total livestock population in the country. The work relating to 1997 quinquennial livestock census is now in progress.

(c) and (d) For development of livestock, the Government has been implementing a number of Central/Centrally Sponsored Schemes. Some of the important schemes are as follows:

(i) Extension of Frozen Semen Technology and Progeny Testing Programme.

(ii) National Bull Production Programme.

(iii) Assistance to States for Feed and Fodder Development.

(iv) National project on Rinderpest Eradication.

(v) Assistance to States for Control of Animal Diseases.

(vi) National Ram/Buck/Rabbit Production Programme.

(vii) Assistance to States for Integrated Piggery Development.

(viii) Integrated Dairy Development Projects in Non-Operation Flood, Hilly and Backward Areas.

[English]

Participating Irrigation Management Programme

2134. SHRI TATHAGATA SATPATHY : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have made any review on the implementation of participating Irrigation Management Programme during Eighth Five Year Plan;

(b) if so, the details of the problem faced and achievement made by the Participating Irrigation Management Programme during the above, State-wise; and

(c) the steps taken by the Government to resolve these problems?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) Under Centrally Sponsored Command Area Development Programme a provision existed for encouraging Participatory Irrigation Management by giving financial assistance of Rs. 275 per ha. as management subsidy to be paid in three years to Water Users Associations (WUAs). This was changed from 1.4.1996 to one time functional grant of Rs. 500 per ha to WUAs. Most of the WUAs were formed at the outlet command level with approximate command of 40 ha. These were not found to be viable. Efforts were made during the Eighth Plan to persuade the State Governments to form WUAs at the minor (canal) level which has command area of 500 to 1000 ha.

For the success of Participatory Irrigation Management (PIM) it is necessary that:

(i) WUAs should have legal status and statutory functions and powers which necessitates amendment to State Irrigation Acts or enactment of a new Act. During the year 1997 the Government of Andhra Pradesh, enacted "Andhra Pradesh Farmers' Management of Irrigation System Act 1997" and held elections for WUAs under this Act. Government of Goa also enacted "The Goa Command Area Development Act, 1997" to provide for formation of WUAs. Other States have yet to take any action.

(ii) It is necessary that before or within a reasonable time of handing over of the systems to WUAs the irrigation system should be reasonably rehabilitated. Sufficient financial allocations are not available for this.

(iii) Sufficient funds are not available for training of farmers and officials of Irrigation Departments and for dissemination of information about PIM among them.

Details of achievements of participatory Irrigation Management statewise are given in the attached Statement.

(c) Water being a State subject, the role of Union Ministry of Water Resources is that of facilitator whereas the implementation of Participatory Irrigation Management has to be done by the State Governments. However, the Ministry of Water Resources have taken the following actions for the implementation of Participatory Irrigation Management

(i) Guidelines have been issued to States for implementation of Participatory Irrigation Management.

(ii) A series of conferences on Participatory Irrigation Management have been held at the National, State and Project levels to create mass awareness among officials and farmers.

(iii) Training course on Participatory process are being conducted for officers and farmers.

(iv) States have been advised to form High Level Working Groups to consider policy issues and guidelines of Participatory Irrigation Management.

(v) Ministry of Water Resources have prepared manuals on Participatory Irrigation Management in three regional languages for guidance of the State Governments.

(vi) A draft of model amendments to Irrigation Acts in order to give legal status to farmers' organisations has been prepared by the Ministry of Water Resources for circulation to States.

(vii) The Ministry of Water Resources has been vigorously disseminating information about Participatory Irrigation Management in various States and other countries to the State Governments and Non-Governmental Organisations (NGOs).

(viii) A Working Group on Participatory Irrigation Management for IX Plan was constituted by Planning Commission which has submitted its report which is under consultation with Planning Commission.

Statement

Details of Achievement of Participatory Irrigation Management

Sl. No.	State	Number of Water Users' Associations (Hydraulic Level)	Approximate Command Area covered ('000 ha)
1	2	3	4
1.	Andhra Pradesh	10,292 (Minor)	4700.00
2.	Assam	2 (Minor)	1.00
3.	Bihar	1 (Distributary)	12.20
4.	Goa	39 (Minor)	4.59
5.	Gujarat	(i) 71 (Minor)	19.00
		(ii) 405 (Lift Irrigation Schemes)	
6.	Haryana	554 (Outlet)	110.80
7.	Himachal Pradesh	875 (Micro Schemes)	35.00
8.	Karnataka	193 (Minor)	138.38
9.	Kerala	3712 (Outer)	148.48
10.	Madhya Pradesh	65 (Minor)	26.80
11.	Maharashtra	142 (Minor)	55.80
12.	Manipur	62 (Minor)	49.27
13.	Orissa	53 (Minor)	27.60

1	2	3	4
14. Rajasthan		35 (Minor)	15.93
15. Tamilnadu		328 (Minor)	426.40
16. Uttar Pradesh		1 (Minor)	0.25
17. West Bengal	10,000	(Tubewell)	37.00

(In remaining 8 States i.e. Arunāchal Pradesh, Jammu & Kashmir, Meghalaya, Mizoram, Nagaland, Punjab, Sikkim and Tripura, no achievement has been made)

5808.50
Say, 5.81 million ha.

Reservoir Scheme of U.P

2135. SHRIMATI KAMAL RANI : Will the PRIME MINISTER be pleased to state :

(a) the number of reservoir schemes submitted by the Government of Uttar Pradesh to the Union Government during each of the last three years till date;

(b) the number out of them approved and rejected by the Union Government during the said period, year-wise;

(c) the number of such schemes pending with the Union Government at present and their pendency period; and

(d) the time by which a decision on these schemes is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) During the last three years, the State Government of Uttar Pradesh has submitted only one Reservoir Scheme namely Kishau Dam Project in October 1997.

(b) to (d) The Scheme is presently under appraisal with the various Central Agencies. Its clearance will depend upon how promptly the State Government complies with the observations of various Central Appraising Agencies.

[Translation]

Linseed-Mustard Research Centre

2136. SHRI MOTILAL VORA : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received a proposal from the Government of Madhya Pradesh during the year 1989 to set up Linseed-Mustard Research Centre in the State;

(b) if so, the reasons for the delay in taking the decision on the said proposal; and

(c) the time by which a decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) Not applicable.

(c) Question does not arise.

[English]

Area Under Wheat Cultivation

2137. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to increase areas under wheat cultivation during 1998-99;

(b) whether the Government also propose to promote wheat cultivation in the rice growing States;

(c) if so, the details thereof; and

(d) the Central assistance proposed to be extended to the States like Orissa for increasing wheat cultivation during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The Government is laying a major emphasis for the increase in the total cropped area including that of wheat mainly through increase in the cropping intensity. However, the scope for the increase in area under wheat is limited. The promotion of wheat cultivation as such, may not be feasible in most rice growing states because of the unfavourable agro-climatic conditions.

(d) There is no centrally sponsored scheme specifically for increasing the wheat cultivation in Orissa. However, to supplement the efforts of the state in increasing the production and productivity of cereals a centrally sponsored scheme "Integrated Cereals Development Programme in Rice Based Cropping Systems Areas (ICDP-Rice)" is being implemented for which an allocation of Rs. 869.97 lakhs as central share, has been made for 1998-99. This includes the assistance for the wheat development programmes, together with rice and millets.

Gross Domestic Product

2138. SHRI BASUDEB ACHARIA : Will the PRIME MINISTER be pleased to state the Gross Domestic Product (GDP) from First Five Year Plan to Eighth Five Year Plan, State-wise and Plan-wise?